

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

The applicant be asked to mention the details of the application stated to be filed by him. (Para 7 of the O.A.).

DR

3-11-2003

The defects have been rectified. Please register.

Sd/-

30/1/04

REGISTRAR

For Admn

30.01.04

Bench:

For admission & interim order on Memo.

Bench

Dr

2/2/05

Copy of order of 2/2/05 issued to the Petitioners' Counsel.

Dr

16/2/05

Order dated 8.2.05

This case is heavily barred by limitation and no prima-facie case is made out. Accordingly this O.A. is dismissed at the admission stage.

Dr
Member (J)

Dr
vice-chairman